

be pleased to state the names of private leasees of Limestone (Elex grade) in Bhavnathpur of Palamau (Bihar) who are supplying Limestone to M/s. Bokaro Steel or any other steel plants ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : Neither the Bokaro Steel Plant nor the other integrated steel plants in public and private sectors are at present getting supplies of limestone (flux grade) from the private leasees of limestone (flux grade) in Bhavnathpur, District Palamau (Bihar).

Mining Lease for Limestone by Bokaro Steel Ltd. in Palamau District

5840. KUMARI KAMLA KUMARI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether M/s. Bokaro Steel Ltd. has got mining lease for limestone in Palamau District ; and

(b) if so, the amount invested for the same as on date ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir.

(b) A total of Rs. 5.15 crores has so far been spent on developing the leased deposits

Payment of Bonus to Directors and Officers of Industrial Groups

5841. KUMARI KAMLA KUMARI : Will the Minister of LABOUR AND REHABILITATION be pleased to state whether Payment of Bonus Act prohibits payment of statutory Bonus to Directors and Officers of Tatas, Birlas, Sahu Jain and Goenka Group of industries drawing more than Rs. 20,000 per annum ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : Only such "employees" as are employed on a salary or wages not exceeding one thousand and six hundred rupees per mensem in any industry to do any skilled or un-skilled manual, supervisory, managerial, administrative, technical or clerical work, are entitled to claim bonus in terms of the payment of Bonus

Act, 1965. There is, however, no provision in the Act to debar other employees from getting a bonus under any other arrangement outside the Act.

Unsatisfactory arrangements for rehabilitation of Tibetan Refugees in Ladakh

5842. SHRI KUSHOK BAKULA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the arrangements relating to relief and rehabilitation of Tibetan refugees in Ladakh are not fully satisfactory :

(d) whether the Deputy Commissioner (Development) is not able to give full attention to the rehabilitation of the said Refugees due to his preoccupation with administrative work ; and

(c) whether Government propose to appoint any other high ranking officer so that the work relating to their rehabilitation may be completed soon ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Adequate relief facilities such as accommodation, rations, medical service etc. are provided to the Tibetan refugees who are in camp at Leh. A scheme for the resettlement of these Tibetan refugee families on land near Leh was sanctioned in June 1971, and is being implemented.

(b) The scheme is being implemented through the Government of Jammu and Kashmir. An Assistant Commissioner has been posted by the State Government for the implementation of the scheme under the overall supervision of the Deputy Commissioner, (Development), Leh.

(c) There is no proposal.

E.P.F. in Jamalpur Railway Workshop

5843. SHRI MD. JAMILURRAHMAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Jamalpur Railway Workshop has been covered under the Employees' Provident Funds Act, 1952 like other Workshops of the Railways all over the country, if

so, the number of employees and subscribers for the last six months and whether inspection charges have been paid by the said Workshops ;

(b) the other workshops of the Railways that have been covered all over India with their names, date of coverage under Employees, Provident Funds Act, 1952 and payment of inspection charges, month-wise, from the date of coverages ; and

(c) whether Railways have not been co-operating in implementation of Employees' Provident Funds' Act, 1952, if so, whether the matter has been taken up at the highest level ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKER) : (a) and (b). The information is being collected and it will be laid on the Table of the Sabha in due course.

(c) Some complaints were received from the Provident Fund authorities. The question of compliance with the provisions of the Employees Provident Funds and Family Pension Fund Act, 1952 by the establishments of the Ministry of Railways has been taken up a high level with that Ministry who have also issued suitable instructions to the concerned authorities.

Gun Factories in Jail compound in Monghyr covered under E.P.F. Scheme

5844. SHRI MD JAMILURRAHMAN. Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 2625 on the 2nd December, 1971, regarding Gun factories in jail compound in Monghyr covered under E.P.F. Scheme and state :

(a) whether the compliance position is very bad, almost nil, as no proper inspection has been carried out by higher officers and no persuasion has been made by the Regional Commissioner or Assistant Commissioner so far ;

(b) the compliance secured, for example, number of total subscribers and payments of contribution and Administrative charges establishment-wise ;

(c) the reasons why no visit has been made by the Regional Commissioner or Assistant Commissioner so far despite the very dissatisfactory compliance position in all the gun factories ; and

(d) the action proposed against all the erring officials in this regard ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKER) : (a) to (d). The requisite information is being collected. It will be laid on the Table of the Sabha in due course.

बिहार में चीनी मिलों का बन्द हो जाना

5845. श्री ईश्वर चौधरी : क्या अम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दैनिक-समाचार-पत्र आयोजित दिनांक 17 अप्रैल, 1972 में प्रकाशित इस समाचार की ओर दिलाया गया है कि बिहार में वारसूलीगंज चीनी मिल और गुरारू चीनी मिल के बन्द हो जाने के कारण मजदूर बेरोजगार हो गए हैं ;

(ख) यदि हां, तो इन मिलों के बन्द होने के मुख्य कारण क्या हैं ; और

(ग) सरकार इस सम्बन्ध में बिहार सरकार को सहयोग देकर इन मिलों को कब तक फिर चालू करवायेगी ?

अम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : (क) जी नहीं। अम मंत्रालय ने प्रश्नगत समाचार नहीं देखा है।

(ख) और (ग). सूचना एकत्र की जा रही है।

H.E.C. equipments for Bokaro Steel Plant

4846. SHRI HARI KISHORE SINGH ; Will the Minister of STEEL AND MINES be pleased to state :

(a) whether due to the delay in supply of mechanical equipments by the Heavy Engi-